

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 8811 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The Deputy Registrar (Finance)  
Gauhati High Court  
Guwahati

Dated Guwahati, the 30<sup>th</sup> September, 2022

Sub:- **Permission for advance LTC budget.**

Ref:- Your letter No. MACT/K-A/346/2022 dated 28.09.2022

Sir,

With reference to the above, I am directed to request you to take necessary steps regarding allotment of budget for the LTC advance in respect of Smti Mallika Dutta, Member, M.A.C.T. Kamrup, Amingaon, as per Rules.

A copy of the above referred letter submitted by Smti Dutta is enclosed herewith.

Thanking you.

Yours faithfully,

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 8813**  
Copy to:-

**/A, dated- 30<sup>th</sup> - Sep - 2022.**

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Mallika Dutta, Member, M.A.C.T. Kamrup, Amingaon for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

**REGISTRAR (VIGILANCE)**